## GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:4393 ANSWERED ON:20.02.2014 EXPENDITURE OF OFFICES OF CENTRAL PSUS Pradhan Shri Amarnath; Ray Shri Rudramadhab

## Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the corporate and other offices of Central Public Sector Undertaking's (CPSUs) are paying exorbitant rents for maintaining their offices in Delhi;
- (b) if so, the details thereof, PSU-wise and the reaction of the Government thereto;
- (c) whether the Government proposes to shift their offices from NCR region to other nearby States to cut heavy expenditure being incurred by them for running their offices in Delhi;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the other steps taken/being taken by the Government in this regard?

## **Answer**

THE MINISTER FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (f): Information in respect of rent paid by Central Public Sector Enterprises (CPSEs) in respect of their corporate and other offices located in Delhi is not maintained centrally in the Department of Public Enterprises. Moreover, the decision on hiring of office space in a State / UT by CPSEs at any place (including Delhi) and the rent therefor is taken by their respective Boards.